

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**SIDHARTHA BUILDHOME PRIVATE LIMITED (EXCLUDING NCR GREEN PROJECT)**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| SL. | RELEVANT PARTICULARS  |   |
|-----|---|---|
| 1.  | Name of the corporate debtor along with PAN & CIN/ LLP No.  | <ul style="list-style-type: none"> <li>• Sidhartha Buildhome Private Limited (Excluding NCR Green project)</li> <li>• AACCP6984F</li> <li>• U74899DL1995PTC074013</li> </ul>  |
| 2.  | Address of the registered office  | Unit No.-204, 2nd Floor, Krishna Mall, Plot No.-5, MLU, Sector-12, Dwarka, South West Delhi, India, 110075  |
| 3.  | URL of website  | <a href="https://www.sidharthagroup.com/">https://www.sidharthagroup.com/</a>   |
| 4.  | Details of place where majority of fixed assets are located   | <ul style="list-style-type: none"> <li>• Corporate Office of the Corporate Debtor situated at SBL House, 5th Floor, Plot No.6, Sector-44, Gurugram – 122003;</li> <li>• Project Estella, Village Dhanwanpur &amp; Tikampur, Sector-103, Gurugram, Haryana.</li> </ul> |
| 5.  | Installed capacity of main products/ services   | Detailed can be obtained from <a href="mailto:cirp.sbpl@gmail.com">cirp.sbpl@gmail.com</a>  |
| 6.  | Quantity and value of main products/ services sold in last financial year   | Detailed can be obtained from <a href="mailto:cirp.sbpl@gmail.com">cirp.sbpl@gmail.com</a>  |
| 7.  | Number of employees/ workmen  | Detailed can be obtained from <a href="mailto:cirp.sbpl@gmail.com">cirp.sbpl@gmail.com</a>  |
| 8.  | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Detailed can be obtained from <a href="mailto:cirp.sbpl@gmail.com">cirp.sbpl@gmail.com</a>  |
| 9.  | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:   | <a href="mailto:cirp.sbpl@gmail.com">cirp.sbpl@gmail.com</a>  |
| 10. | Last date for receipt of expression of interest   | May 20, 2024  |
| 11. | Date of issue of provisional list of prospective resolution applicants  | May 30, 2024  |
| 12. | Last date for submission of objections to provisional list  | June 04, 2024   |
| 13. | Date of issue of final list of prospective resolution applicants  | June 14, 2024   |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants      | June 19, 2024   |
| 15. | Last date for submission of resolution plans  | July 19, 2024   |
| 16. | Process email id to submit Expression of Interest   | <a href="mailto:cirp.sbpl@gmail.com">cirp.sbpl@gmail.com</a>  |

*Note: CIRP of Sidhartha Buildhome Private Limited had been initiated on 04.03.2021. The CIRP of the company was withdrawn by Hon'ble NCLT after approval of 12A application filed by the promoter vide its order dated 24.05.2023.*

*The CIRP of the company (excluding NCR Green project) has been revived by the Hon'ble NCLAT, Principal Bench vide its order dated 16.02.2024 by setting aside the order of Hon'ble NCLT dated 24.05.2023.*



**DEEPAK KUMAR GOYAL**  
**RESOLUTION PROFESSIONAL**

**IN THE MATTER OF SIDHARTHA BUILDHOME PRIVATE LIMITED (excluding NCR Green project)**

**REGN. NO: iBBI/PA-001/IP-P-02490/2022-23/14143**

**AFA Valid till: August 06, 2024**

**ADDRESS: 701, Vikrant Tower 4, Rajendra Place, New Delhi - 110008**

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**Phone: 011-47100179; 9990045308**

Place: New Delhi  
Date: 05.05.2024